

DIVISION BENCH

ITEM NO. 118

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

CP NO. (IB) 53/ALD/2020

CORAM:

- 1. SHRI ROHIT KAPOOR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI VIRENDRA KUMAR GUPTA,
HON'BLE MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH OCTOBER, 2021, 2:30 PM

NAME OF THE COMPANY	CONTINENTAL CARRIERS PVT LTD V/S PRIME LINKERS INDIA PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING :

Sh. Nitin Sharma : For the Applicant

ORDER

Learned counsel appearing for the Operational Creditor states that applicant wishes to withdraw the application. Permission is sought for that purpose, which is granted. Application stands withdrawn and disposed off.

—Sd—

**ROHIT KAPOOR
MEMBER (JUDICIAL)**

—Sd—

**V.K. GUPTA
MEMBER (TECHNICAL)**